

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 204**  
**Appeal 491/252/ND/2020**

**IN THE MATTER OF:**

**Mahender Kumar**

...

**Applicant/Petitioner**

**Versus**

**ROC**

...

**Respondent**

**Under Section: 252(3)**

**Order delivered on 23.02.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**ORDER**

Renotify on 26.02.2021.



**(T.S SINGH)  
COURT OFFICER**